

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 103
(IB)-967(PB)/2018
CA-2877/2019, IA-4775/2020,
IA-6039/2022, CA-1058/2020

IN THE MATTER OF:
SGM Webtech Pvt Ltd

... **Applicant/Petitioner**

Versus

Boulevard Projects Pvt Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 04.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Shivambika Sinha, Adv. Swapnil Gupta,
Adv. Nimita Kaul, Adv. Gurveer Lally in IA 4775
of 2020

For the RP : Adv. Pankaj Agarwal, Adv. Shashwat Srivastava,
Adv. S. Ashat, Adv. Preetika Mishra, Adv. Vicky
Kumar in IA-2877/2019

For the ICICI Bank : Adv. Abhishek Anand, Adv. Karan Kohli, Adv. S.
Sethi

For the SRA : Adv. Raunak Dhillon, Adv. M. Khanna, Adv.
Nihaad Dewan

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-2877/2019, IA-4775/2020, IA-6039/2022, CA-1058/2020: List on
05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are
scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)